

**GOVERNMENT OF INDIA
ENVIRONMENT, FORESTS AND CLIMATE CHANGE
LOK SABHA**

UNSTARRED QUESTION NO:6298
ANSWERED ON:05.05.2015
RELAXATION FOR PROJECTS
Tamta Shri Ajay

Will the Minister of ENVIRONMENT, FORESTS AND CLIMATE CHANGE be pleased to state:

(a) the details of proposals received from Uttarakhand for giving relaxation under the Forest (Conservation) Act, 1980, indicating the date of receipt and sanction project-wise; and

(b) the details of projects which have not been sanctioned so far along with the reasons therefor?

Answer

MINISTER OF STATE (INDEPENDENT CHARGE) FOR ENVIRONMENT, FOREST AND CLIMATE CHANGE (SHRI PRAKASH JAVADEKAR)

(a) to (b) During the year 2014 Ministry of Environment, Forest and Climate Change received 88 proposals seeking prior approval of Central Government under the Forest (Conservation) Act, 1980 for diversion of forest land for non-forest purpose in Uttarakhand. A statement containing details, including current status of these proposals is annexed.